

ITEM NO.13

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7004-7005/2021

S. N. DUBEY & ORS.

Appellant(s)

VERSUS

RAMAN KHANDELWAL & ORS.

Respondent(s)

(FOR ADMISSION and IA No.152426/2021-EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 7664-7666/2021 (XVII)

(IA No.163710/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.163713/2021-EXEMPTION FROM FILING O.T.)

C.A. No. 6185-6186/2022 (XVII)

(IA No. 117292/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 117293/2022 - STAY APPLICATION)

Date : 28-11-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. M C Dhingra, Sr. Adv.
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Mr. Abhaya Nath Das, Adv.
Mr. B C Bhatt, Adv.
Ms. Monica Goel, Adv.
Mr. Hukum Deo Prasad, Adv.
Mr. Kishor Kumar Mishra, Adv.
Mr. Om Prakash Sapra, Adv.
Mr. Satish Kumar, AOR

Mr. Saurabh Mishra, Sr. Adv.
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Ms. Aarushi Singh, Adv.

Mr. Gopal Jha, AOR

For Respondent(s)

Ms. Sugandha Anand, AOR

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Mr. Raghav Sharma, Adv.
Mr. Jaskirat Pal Singh, Adv.
Mr. Jaskirat Pal Singh, Adv.
Mr. Pranjal Pandey, Adv.
Mr. Salvador Santosh Rebello, AOR

Ms. Anuradha Mishra, AOR
Mr. Arvind Kumar, Adv.
Mr. Ankit Kumar Vats, Adv.
Mr. James Bedi, Adv.
Mr. Abhay Kumar Mishra, Adv.
Mr. Abhay Kumar Vats, Adv.
Ms. Anuradha Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The appeals are allowed in terms of the signed non-reportable judgment.
2. Pending application(s), if any, stand(s) disposed of.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)

[Signed non-reportable judgment is placed on the file]